NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 30/17 in CP	13	Hearing	241, 242 &	S.R. Mohan & Anr. Vs. Duvalla
5/17			59	Deekshitnal & 9 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. KIRAN B.S. 99725 69778	PETITIONERS	f8kin
2. NIDHI KEDRIWAL 9035088573	RESPONDENT-12 2	Nidhi =
RAJESH S. ADVOCATE 8123976974	Respondent NO 7	
9) disheronge.	Respondent No 8.	4)
S) RAKESH B	Respondent No. 6	Rekel
9036272199		
		P.T.O-

Counsel for petitioner is present. Counsel for R-1 and 2 is present. Counsels for R-1 and 2, R-6, R-7 and R-8 are present. IA 30/2017 is taken up today. Counsel for petitioner wanted to file separate application for rejecting the rejoinder filed in IA 30/17. Registry to verify and put up. Counsel for petitioner is directed to file the said application in the Registry. Counsel for R-3 and R-5 reported that she is not going to file any vakalat for R-3 and R-5.

List it on 26.10.2017.

MEMBER (J)